

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-700/ND/2018

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2018.

NAME OF THE COMPANY: M/s. Secon Enterprises V/s. Rathi Super Steel Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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For the Petitioner: Mr. Ghanshyam Sharma, Advocate

For the Respondent: Mr. Neeraj Malik and Mr. Amit Dhall, Advocates

ORDER

Mr. Neeraj Mallik, Advocate has put in his appearance on behalf of the Corporate Debtor. He prays for some time to file his reply. Let the same be filed with an advance copy to the opposite counsel.

To come up on 16th July, 2018.


(Ina Malhotra)
(Member (J))